

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3058
ANSWERED ON:30.08.2012
RAILWAY LAND
Khaire Shri Chandrakant Bhaurao

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways propose to start leasing out the railway land for the commercial development to those companies whose tender process has already been completed long ago;
- (b) if so, the details thereof along with the reasons therefor;
- (c) whether the Railways also propose participation of educated unemployed in the process;
- (d) if so, the details thereof; and
- (e) the other steps taken/being taken by the Railways in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 3058 BY SHRI CHANDRAKANT KHAIRE TO BE ANSWERED IN LOK SABHA ON 30.08.2012 REGARDING RAILWAY LAND.

(a) & (b): Development agreements for the following sites, where Developers were selected after bidding process, are to be executed:-

Location Remarks

Sarai Rohilla, Delhi For commercial development.
Katra Station For development of multi
Jhansi Station functional complex (MFC)
Cuttack Station

(c) & (d): No, Madam.

(e): The task of commercial development of vacant Railway land having earning potential and which is not required for immediate operational requirements of railways has been assigned to Rail Land Development Authority (RLDA) which is a statutory authority under Ministry of Railways.